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Title: Issue regarding 'One Rank One Pension' Scheme.

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Mr. Deputy Speaker, Sir, I would like to invite the attention of the hon. Defence Minister. I am very happy that hon. Defence Minister is sitting here.

Sir, regarding 'One Rank One Pension' policy, the request of the ex-servicemen is to ensure uniform pension to them on retirement in the same rank with the same length of service, irrespective of their date of retirement.

Successive Governments and successive Finance Ministers always assure that it will be implemented, but despite the long wait, the proposal is still pending as a dream. Over two million ex-servicemen are waiting for the implementation of the scheme.

**20.00 hrs.**

Hon. Finance Minister, Shri Arun Jaitley, is of the opinion that the issue is pending as the method of calculating pension is stuck between the Armed Services and the Defence Ministry. In the Budget Speech of 2014 also the hon. Finance Minister had announced the same. The Government has accepted the demand in 2014, and in the July 2014 Budget the Government of India had allocated Rs. 1,000 crore for this scheme.

Does the nation require a long period of one year to arrive at a formula to calculate the pension? This is the question that is being asked by the ex-servicemen. Hon. Defence Minister is sitting here, and he can respond to this important matter.

HON. DEPUTY SPEAKER: No, it is not allowed.

SHRI KODIKUNNIL SURESH : The ex-servicemen have already started agitation outside the Parliament. ...(*Interruptions*)

HON. DEPUTY SPEAKER: Next is Shri V. Elumalai.

...(*Interruptions*)

SHRI KODIKUNNIL SURESH: Many delegations have already met the hon. Defence Minister with regard to this issue, and the hon. Defence Minister has also given an assurance.

HON. DEPUTY SPEAKER: No, all that is not required.